

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 39/RP/2018 in Petition No. 64/TT/2018

- Subject** : Review Petition No. 39/RP/2018 seeking review of order dated 20.7.2018 in Petition No. 64/TT/2018.
- Date of Hearing** : 7.3.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
- Review Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPL) and 16 Others
- Parties present** : Shri Suresh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri Divyanshu Bhatt, Advocate, PGCIL
Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri Naveen Chandra, Advocate, BRPL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri S. K. Niranjana, PGCIL

Record of Proceedings

The learned counsel for the Review Petitioner submitted that the instant review petition is filed against the Commission's order dated 20.7.2018 in Petition No. 64/TT/2018 wherein the IDC for Assets-A and B was restricted as the Review Petitioner did not submit the information required for computation of IDC as directed in order dated 13.8.2015 in Petition No. 300/TT/2015. He further submitted that the foreign loan component was not considered in the impugned order.

2. The learned counsel for BRPL submitted that the IDC was allowed to the extent which is discharged up to the date of commercial operation as provided under the 2009 and 2014 Tariff Regulations. He further submitted that if a relief is not expressly granted by the Commission, it is deemed to have been refused as per the Commission's order dated 27.8.2007 in Review Petition No. 70 of 2007.



3. Referring to the respondent's submission regarding relief not expressly granted is deemed to have been not allowed as per order dated 27.8.2007, learned counsel for the Review Petitioner submitted that it is applicable in case of prayer and not evidence.
4. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

